

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : E. Ravi Kumar Naidu & 10 others
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B.A. Sanjay Prasanna

Counsel for the
Petitioner

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ORDER

Shri Sanjay Prasanna, representing Senior Counsel for Petitioner Shri Anirudh Krishnan, present and reported that Notice was sent to R1 and R2 but returned unserved with an endorsement that no such persons present. Counsel for Petitioner is directed to serve Notices to R1 and R2 by way of newspaper publication having wider circulation, one in English and other in vernacular language and file proof by way of serving affidavit on the next date of hearing. Put up on 6/6/2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch.Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K.Anantha Padmanabha Swamy)
Member (Judicial)